

ITEM NO.21

REGISTRAR COURT. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 5166/2023

EXECUTIVE ENGINEER

Petitioner(s)

VERSUS

FREGRENANDO ALEX NUNES & ORS.

Respondent(s)

WITH

SLP(C) No. 14678/2023 (IX)

(IA No.115806/2023-CONDONATION OF DELAY IN FILING and IA
No.115807/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 05-09-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Salvador Santosh Rebello, AOR
Mr. Ankit Kumar, Adv.

Ms. Ruchira Gupta, Adv.
Mr. Shishir Deshpande, AOR
Ms. Harshita Sharma, Adv.
Mr. Deep Narayan Sarkar, Adv.
Ms. Pooja Tripathi, Adv.

For Respondent(s)

Mr. Salvador Santosh Rebello, AOR
Mr. Ankit Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 5166/2023

Respondent Nos.1 and 2 are granted four weeks' time, as
last opportunity, for filing counter affidavit.

Contd...

Ld. Counsel for the petitioner is granted two weeks' time, as last opportunity, to take fresh steps and file fresh particulars in respect of the unserved respondent No.3.

SLP(C) No. 14678/2023

Delay in filing spare copy and fresh particulars is condoned. Notice be issued immediately to respondent No.1.

Service is complete on respondent No.2 but none has entered appearance.

List again on 18.10.2023.

H. SHASHIDHARA SHETTY
Registrar